

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 111**  
**(IB)-716(ND)/2020**

**IN THE MATTER OF:**

Haridwar Highway Projects Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 10 of IBC, 2016**

**Order delivered on 14.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Salman Khurshid, Sr. Advocate with Mr.  
Apoorv Agarwal, Ms. Shama Usmani, Mr.  
Rishabh Pant, Ms. Aadya Mishra for the  
Objectors

**ORDER**

List on 18.01.2021.

Sdl-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sdl-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**